

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. C.P. 114/MB/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Synergyone Infrastructure & Projects
private Limited
V/s
Aronaha Properties Private Limited**

Section: 241(1), Sec. 242(4) of Companies Act, 2013

ORDER

Ld. Counsel, Sanket Shah appeared for the Petitioner through VC. Due to paucity of time matter could not be taken up on board. List this matter on **29.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)